## OFFICE OF THE BAR COUNCIL OF MEGHALAYA, SHILLONG.

HCM. II/50/2014-Estt./697

## NOTIFICATION

The Final Electoral List of the Learned members of the various Bar Associations eligible for exercising electoral rights in the upcoming First Bar Council Election is hereby published for general information and objection if any, shall be made within 10 days i.e., till 7<sup>th</sup> July, 2022. Any objection beyond the aforesaid date shall not be enforceable.

**Dated: Shillong** 

The 27th June, 2022

Registrar General-cum-Member of Adhoc Committee of Bar Council of Meghalaya, Shillong.

Memo No. HCM.II/50/2014-Estt/697-A Copy to: Dated, Shillong 27<sup>th</sup> June, 2022

- 1. The Advocate General, High Court of Meghalaya for favour of kind information.
- 2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 3. Shri H. L. Shangreiso, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 4. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
- 5. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
- The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- 8. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 9. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- 11. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.

- 12. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 13. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 14. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 17. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 18. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- 19. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 20. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
  - 21. Notice Board.
  - 22. Office File.

Registrar General-cum-Member of Adhoc Committee of Bar Council of Meghalaya, Shillong.

1981